

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
NORTH TRIPURA : DHARMANAGAR
(RECRUITMENT CELL)

No.F.2(17)(b)-DJ/N/DMN/2021/ 14855-57

Dated, Dharmanagar,
The 26th October, 2021.

CORRIGENDUM

Inadvertantly due to miscalculation of age of the below noted 02(two) numbers of candidate namely, **Atikul Islam**, S/o Md. Makram Ali of Vill- Fotamati, PO- Laxmipati, PS- R.K.Pur, District- Gomati, Tripura & **Sri Karnajoy Rupini**, S/o Braja Chandra Rupini of Vill- Gainama, PO & PS- Chailengta, District- Dhalai, Tripura, their names were incorporated in the accepted eligible list of the candidates against their applications for the post of Group-D(Peon Grade) under Sub-ordinate Judiciary of Tripura vide this office Advertisement No.F.2(17)(b)-DJ/N/DMN/2021/2035, dated 05th April, 2021.

But, later on it has been detected that the date of birth of **Atikul Islam**, S/o Md. Makram Ali (UR candidate) is **02-01-1979 (41 years, 11 months & 29 days)** and the date of birth of **Sri Karnajoy Rupini**, S/o Braja Chandra Rupini (ST candidate) is **08-11-1974 (46 years, 01 month & 23 days)**. According to the advertisement published by this office the age limit of the candidates should be minimum 18 years and maximum 40 years for UR and relaxable by 5 years in case of ST/SC/PH candidates and Govt. Servant (as on 01-01-2021).

As both the aforementioned candidates are overaged as per their respective date of birth hence the applications of both the candidates namely **Atikul Islam**, S/o Md. Makram Ali and **Sri Karnajoy Rupini**, S/o Braja Chandra Rupini are hereby rejected in consultation with other members of the Selection Committee and they are debarred from appearing in the written examination etc. And, the call letter for written examination, if any, issued in favour of them be treated as cancelled with immediate effect.

Inform all concerned accordingly.

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(G. Sarkar)
District & Sessions Judge,
North Tripura : Dharmanagar.
(Chairman, Selection Committee)

Copy for information to :-

1. The System Officer, Office of the District & Sessions Judge, North Tripura, Dharmanagar for uploading the same in the official website.
2. Atikul Islam, S/o Md. Makram Ali of Vill- Fotamati, PO- Laxmipati, PS- R.K.Pur, District- Gomati, Tripura, Pin-799013.
3. Sri Karnajoy Rupini, S/o Braja Chandra Rupini of Vill- Gainama, PO & PS- Chailengta, District- Dhalai, Tripura, Pin-799273.

District & Sessions Judge,
North Tripura : Dharmanagar.
(Chairman, Selection Committee)
26/10/2021